



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

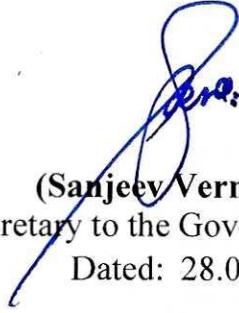
Notification

Srinagar, the 28th of February, 2024

S.O.137.- In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor is pleased to grant one time exemption to the recruiting agencies namely Jammu and Kashmir Public Service Commission and Jammu and Kashmir Service Selection Board to draw up the wait list(s), in respect of those select list(s) which have been issued after 07.09.2023, within a period of six months, subject to the following conditions; namely:-

- (i) That such wait list(s) are drawn within the validity period of the select list; and
- (ii) That the resultant vacancies on account of non-joining of selected candidates have not been re-advertised.

By order of the Lieutenant Governor.


(Sanjeev Verma) IAS

Commissioner/ Secretary to the Government

Dated: 28.02.2024

No: GAD-MTG0RBIV/127/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/ Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal
12. All Heads of Departments/ Managing Directors.
13. Secretary, J&K Public Service Commission.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Director, Estates, Jammu/ Kashmir.

17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to Advisor (B) to Lieutenant Governor
22. Private Secretary to the Chief Secretary.
23. In-charge Website, GAD.
24. Notification file/ Stock file.

“Hindi and Urdu Versions shall follow”